

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CP/1,2,3/CAA/2018

PETITION NUMBER : CP/24,27,28(CAA)/CB/2017

NAME OF THE TRANSFEROR : TNQ BOOKS & JOURNALS PVT LTD

NAME OF THE TRANSFERRE : TNQ TECHNOLOGIES PVT LTD & AUTHOR CAFÉ
PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Sharanya Vaidyanathan
For T. Poornam

counsel for
Applicant /
petitioner

Sharanya V
5/1/18

ORDER

Counsel for Applicant present and submitted that the order dated 09.03.2017 has been complied with. Therefore, CP/1,2,3/CAA/2018 have been filed. Counsel for the Applicant is directed to issue notice of hearing of the petition in the same newspapers in which the earlier notice was published having not less than ten days before the next date of hearing and file the proof of publication of the notice along with an affidavit.

Put up on 06.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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